

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1277
ANSWERED ON:07.12.2015
Online EPF Monitoring
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the transfer of accounts has been increased after the introduction of uniform Account Number (UAN) under Employees Provident Fund Organisation (EPFO) and if so, the details thereof;
- (b) whether the Government has also proposes to implement online provident fund monitoring and Electronic Challan cum Return (ECR) contribution;
- (c) if so, the details in this regard along with the number of labourers likely to take advantage of the same, State/UT-wise including Gujarat; and
- (d) the time by which the said facilities are likely to be functional?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

- (a): The request for transfer of accounts is received from such members who change their employment and it has no direct co-relation with Universal Account Number (UAN). Introduction of UAN has enabled digitization of the transfer of accounts online through Online Transfer Claim Portal (OTCP).
- (b) & (c): Electronic Challan-cum-Return was introduced in the year 2012. With the introduction of this facility, employers can remit the dues and returns of the employees online. This has facilitated effective monitoring of remittances of provident fund. Therefore, all categories of employees get benefited. For the month of November, 2015, dues and returns of 3,55,33,070 members have been remitted through Electronic Challan-cum-Return (ECR). State/UT wise list is at Annex.
- (d): Both these facilities are already functional.

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